

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.232-IA/271(AHM)2024  
in  
**C.P. (IB)/18(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

AXIS BANK LIMITED  
Vs  
Rameshkumar Veljibhai Patel

.....Applicant

.....Respondent

**Order delivered on: 28/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/RP : Mr. Ravi Pahwa, Adv.  
For the Axis Bank : Mr. Hem Buch  
For the PG : Mr. S C Bhatt, Adv.

**ORDER**

**IA/271(AHM)2024**

Ld. Counsel for the PG has given his no objection.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**